

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2015

Dated: 21st July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Neyveli Lignite Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Aray
Mr. J. Dhanasekaran

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. S. Vallinayagam

Mr. M.T. George

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **13.09.2016.**

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**